

:  
SLP(C)No. 21269 OF 2001

ITEM No.17

Court No. 5

SECTION IVB  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21269/2001

(From the judgement and order dated 23/04/2001 in CWP 11059/99  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB & ORS.

Petitioner (s)

VERSUS

SURINDER KAUR & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 03/03/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.C. LAHOTI  
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s)Mr. Ajay Bansal, DAG Punjab  
Mr. R.S. Suri,Adv.

For Respondent (s)Mr. R.K. Kapur, Adv.  
Mr. B.R. Kapur, Adv.

Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Pleadings are complete.

List for hearing and disposal on a Friday after 3 weeks.

(Ajay Kr. Jain)

(Radha R. Bhatia)

Court Master

Court Master